

ORISSA HIGH COURT

FILING REPORT AS ON :29/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	WA/0001428/2022	STATE OF ODISHA VS PRAMOD KUMAR MOHANTY	RAJESH KUMAR TRIPATHY, A.S.C. VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :29/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1214/2022 MACA/642/2020	RAMESH SWAIN-MP	JITENDRA MOHANTY
2	3419/2022 WA/1428/2022	STATE OF ODISHA-MP	RAJESH KUMAR TRIPATHY, A.S.C.
3	3420/2022 WA/1428/2022	STATE OF ODISHA-MP	RAJESH KUMAR TRIPATHY, A.S.C.
4	3421/2022 WA/1428/2022	STATE OF ODISHA-MP	RAJESH KUMAR TRIPATHY, A.S.C.
5	3422/2022 WA/1288/2022	NAYAGARH SUGAR COMPLEX LTD., KHURDA-MP	RUPESH KUMAR KANUNGO
6	14785/2022 WP(C)/34400/2021	ASHISH KUMAR-MP	SASWAT DAS
7	14786/2022 WP(C)/28795/2022	DEEPAK KUMAR TIWARI-MP	SIDHESWAR MOHANTY
8	14787/2022 WP(C)/2986/2016	SAJAN KU.PRASAD-MP	M/S.PRAFULLA KU.RATH
9	14788/2022 WP(C)/28781/2022	MITA MALLICK-MP	BINAYA KUMAR MOHANTY
10	14789/2022 WP(C)/13958/2020	SAMAR KUMAR ROUT-MP	